

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 08th September, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 61/2015 (CZ)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv.	
2.	Original Application No. 21/2013(CZ) (M.A.No.430/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
3.	(M.A.No.512/15) in Appeal No.44/2015(CZ)	Nature Club of Rajasthan Vs Union of India & 7 Ors	Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh Shekhawat, Adv. Mr. A.K.Sharma, Senior Adv. Mr. Rohit Sharma, Adv. Mr. A.K.Sharma, Sr. Adv. Mr. Dharamvir Sharma, Adv.	
4.	Original Application No. 48/2015(CZ)	Prajapita Brahmakumaris Ishwariya Vishwavidyala & Anr. Vs. State of M.P. & 4 Ors.	Mr. Shivendu Joshi, Adv.	
FOR COMPLIANCE				
5.	Original Application No. 22/2013(CZ) (M.A.326/2015)	B.L. Mishra Vs. Collector, Chhattarpur	Mr. Amit Tiwari, Adv. Mr. Sachin K. Verma, Adv. for R-1,2 Mr. Avinash Shukla Interveners: Mr. Vinod K. Tiwari, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in